

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

Filing No.2384
dated 6.11.96

DA-

Wednesday, this the 4th day of December, 1996.

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN

HON'BLE MR. S.P. BISWAS, MEMBER (A)

1. Sushil Kumar S/o K.S. Yadav
2. Bechan Ram S/o Somarysah
3. Anil Kumar Singhal S/o K.K. Singhal
4. Kaushlendra Singh S/o Vidya Ram
5. Narendra Singh Yadav S/o R.R. Singh Yadav
6. H.S. Shishodiya S/o D.S. Shishodiya
7. Tarak Nath Bera S/o Sh. D.C. Bera
8. Prem Chand Verma s/o C.L.Verma
9. Brij Bhoosan Agarwal s/o R.K.Agarwal
10. Naval Kishore s/o Mangli Ram
11. Kanak Kumar Mandal s/o D.C.Mandal
12. Ajau Singh s/o C.P.Singh
13. Vijay Kumar Raghav s/o G.S.Raghav
14. Ratan Singh Jayas s/o Dunger Singh
15. Rakesh Tomer s/o Mahendra Singh
16. Babu Ram s/o Jassu Singh
17. Afroz Ahmad s/o Iqrar Ahmad
18. Rambilas Gupta s/o R.J.Ram.
19. RajKumar Singh Rana s/o Shodan Singh
20. Sunil Kumar Srivastava s/o T.P.Srivastava.
21. Umakant Das s/o S.C.Das.
22. Virendra Singh Negi s/o Shiv Raj Singh.
23. Chandresh Kumar s/o S.D.Srivastava
24. Ajay Kumar s/o Late R.G.Garg
25. Abhay Suman s/o G.S.Rana
26. Bijuvarghese s/o M.J.Verghese
27. Sandeep Kumar Sharma s/o B.K.Sharma
28. Biswanath Halder s/o L.C.Halder
29. Sanwale Yadav s/o S.R.Yadav.
30. Shyam Singh s/o Phagunilal
31. Omeshwar Deo Sharma s/o B.P.Sharma
32. Ghanshayam Singh s/o Vikram Singh
33. Nandeshwar Mishra s/o R.G.Mishra
34. Ompal Singh s/o Jagveer Singh
35. Pramod Kumar s/o Jagdeesh Prasad
36. Manoj Kumar s/o V.K.Gupta
37. Amerjeet s/o Mahatam
38. Girdharilal s/o Fakir Chand
39. Anil Kumar s/o Shri M.L.Sharma
40. Nand Lal Verma s/o Ram Laxhan
41. Rasham Pal Singh s/o Jay Pal Singh
42. Rajesh Kumar Chaudhary s/o V.K.Sharma
43. Pramod Kumar Sharma s/o S.R.Sharma
44. Shashi Kapoor Pandey s/o Jagdish Pandey
45. Pradeep Kumar s/o Pyare Lal
46. Avnish Kumar Mishra s/o A.P.Mishra
47. Om Parkash s/o Late Baldev Prasad
48. Sunil Srivastava s/o R.N.Srivastava
49. Binod Kumar Singh s/o R.N.Singh
50. Abu Shagma Ansari s/o Mohd. Hamid Ansari

Contd.....2p/-

51. Navin Kumar Saxena s/o S.P. Saxena
52. Umesh Chandra Agnihotri s/o M.D. Agnihotri
53. Rajesh Kumar Srivastava s/o Y.N. Srivastava
54. Hemant Kumar Joshi s/o M.C. Joshi
55. Ghan Shyam Bakshi s/o B.P. Bakshi
56. Sanjay Kumar Ahuja s/o K.L. Ahuja
57. Sunil Kumar Gupta s/o Late Ved Prakash
58. Jay Prakash Singh s/o Late Bahari Singh
59. Rajesh Yadav s/o Inderpal Yadav
60. Dinesh Chandra s/o Maya Datt

(By Shri B.S. Mainee, Advocate)

.....Applicants

Versus

1. Union of India through
The Secretary,
Ministry of Railways,
(Railway Board), Rail Bhawan,
Raisina Road,
New Delhi- 110 001.
2. The General Manager,
Northern Railway,
Baroda House,
New Delhi- 110 001.
3. The Divisional Railway Manager,
Northern Railway,
Moradabad (U.P.).
4. The General Manager,
Eastern Railway,
Fairlee Place,
Calcutta.

....Respondents

(By Shri P.S. Mahendru, Advocate)

The application having been heard on 4.12.1996 the Tribunal on the same day delivered the following :

O R D E R

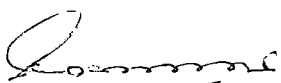
CHETTUR SANKARAN NAIR(J), CHAIRMAN --

Though a question of jurisdiction is raised, it is unnecessary to go into that in view of the submissions made by learned counsel on both sides. It is agreed that a representation may be made by applicant before General

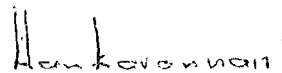
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Manager, Northern Railway and that the said General Manager will pass appropriate orders thereon within four months from the date of receipt of the representation. We record the submission and dispose of the application. No costs.

Dated, this the 4th day of December, 1996.



(S. P. BISWAS)
Member(A)



(CHETTUR SANKARAN NAIR, J.)
Chairman

'Sanju'